

1	2	3	4	5
25.	Telangana		20114.42	17435.58
26.	Tripura	5073.29	4827.01	5129.42
27.	Uttarakhand	9525.47	8931.74	10419.33
28.	Uttar Pradesh	120750.57	105142.49	86192.86
29.	West Bengal	111333.22	109189.56	75582.33
30.	Andaman and Nicobar Islands	1119.15	322.2	281.46
31.	Chandigarh	933.17	810.479	756.43
32.	Dadra and Nagar Haveli	480.64	409.772	569.38
33.	Daman and Diu	270.22	213.31	272.37
34.	Delhi	9948.48	7892.3	9449.23
35.	Lakshadweep	115.06	108.81	127.04
36.	Puducherry	401.52	597.7	520.77
TOTAL		1091035	1046521	913231

Hiring of private warehouses

2620. SHRI SHANKARBHAI N. VEGAD: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government has any data of hiring of private warehouses to keep foodgrains; and

(b) if so, the details thereof for the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) and (b) Yes, Sir.

The details of storage capacities hired by the Food Corporation of India (FCI) to keep foodgrains during last three years are given below:-

(Fig. in lakh MT)

Scheme	2013-14	2014-15	2015-16
Private warehouses hired for short-term requirement	16.79	13.43	12.35
Warehouses hired by FCI from Private parties on long-term basis	64.23	86.32	98.01

Scheme	2013-14	2014-15	2015-16
Silos hired by FCI from Private parties on long-term basis	5.50	5.50	5.50
TOTAL	86.52	105.25	115.86

Misleading advertisements

2621. SHRI MAJEED MEMON: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that Government is considering proposal of a Panel of Ministers for putting a ban on celebrities for misleading advertisements as also imposing a heavy fine and dropping a jail terms is also under active consideration of the Government;

(b) whether Government has accepted the above proposals of the Panel; and

(c) if so, the details of recommendations of the Panel and the extent of their acceptance by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) The proposal of the Department of Consumer Affairs to carry out certain amendments in the Consumer Protection Bill, 2015, already introduced in Parliament, was examined by an informal Group of Ministers.

(b) and (c) The suggestions are under consideration.

Creation of silos

2622. SHRIMATI VIJILA SATHYANANTH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Food Corporation of India (FCI), in collaboration with State Governments, is expected to award contracts for creation of 3.6 Million Tonnes of silos capacities;

(b) whether FCI has set an ambitious target of creation of 10 Million Tonnes of silos capacities by the end of financial year 2020;

(c) whether FCI handles around 50-55 Million Tonnes of wheat and rice annually; and

(d) whether FCI expects benefits from creation of silos through private sector participation, if so, the details thereof?